

Sl. No.	Author	Title & Publishers
19	Kripalani, Krishna	Tagore : a life. Orient Longmans, New Delhi.
20	Nehru, J.L.	Discovery of India. Asia Publishing House, Bombay.
21	Romila Thapar	History of India. Middlesex Penquin Books.
22	Spear	India : a modern history. Toronto, Univ. of Michigan Press, London.
23	Radhakrishnan	Indian Philosophy, 2 Vols. George Allen & Unwin, London.
24	Ravi Shanker	My Music, My Life. Vikas Pub. House, Delhi.
25	Ray, N.R.	Idea & Image in Indian Art. Munshiram Manoharlal, New Delhi.
26	Sastri, N.A. Nilakanta	Life and Culture of Indian People. Allied, Bombay.
27	Sharma, R.S.	Indian Feudalism 300 B.C. to 1200 B.C. Calcutta University, Calcutta.
28	Vatsyayan, Kapila	Classical Indian Dance in Literature & Arts. Munshiram Manoharlal, Delhi.
29	Srinivas, M.N., ed.	Dimensions of social change in India. Allied Publishers, New Delhi.
30	Vatsyayan, Kapila	Tradition of Indian folk dance. Indian Book Co. New Delhi.
31	Zimmer	Myths and symbols of Indian Art. Pantheon Books, New York.

Committee on Reorganisation of Railway Zones

9378. PROF. NARAIN CHAND PARASHAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have decided to set-up a High Powered Committee for the reorganisation of the administrative (Zonal and Divisional) set-up of the Railways in the country; and

(b) if so, the terms of reference and composition of the Committee as also the period by which it would be required to submit its report?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):

(a) Yes.

(b) The composition of the Committee and terms of reference are under consideration.

Writing of Confidential Reports

9379. SHRI SANAT KUMAR MANDAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether there exists any orders issued by his Ministry or the Northern Railway Administration to the effect that Senior Railway Officers retiring from service on 31st March of a year should write the Confidential Reports of their subordinate officers and staff for the year ending 31st March of that year and hand them over to their successors while relinquishing charge;

(b) if so, what are the orders and if not, the reasons therefor;

(c) whether it is open to a retiring officer to take such blank forms of Confidential Reports at his residence, write them leisurely in back-dates and then submit them to the Reviewing Officer; and

(d) if so, whether this practice is permitted under any rule or order, if so, under which rule and if not, what steps are taken to prevent such mal-practices?

THE DEPUTY MINISTER IN THE MINISTER OF RAILWAYS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b): In terms of Rule 1612 of the Indian Railway Establishment Code Volume-I, when a reporting officer vacates his post on account of transfer, leave &c. and is not likely to return to the post during the year, or if he vacates his post on account of retirement, he should, before making over charge of his post to his successor, record his opinion on all gazetted railway servants who have served under him for a period of three months or more.

Instructions were, however, issued that the reporting, reviewing and accepting authorities shall not be competent to record the remarks in the Confidential Report on a Class-I Officer, after he retires from service.

In the case of non-gazetted staff instructions exist that the retiring officer may be allowed to give the report on his subordinates within a month of his retirement.

(c) and (d): There is no objection to the reports being written at the reporting officers residence; back-dating is, however, not in order. No specific orders have, however, been issued in this connection.

Housing Accommodation for Ambassadors and Diplomats

9380. **DR. VASANT KUMAR PANDIT:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether some Ambassadors and Diplomats of newly independent or small countries have requested the Government to help them in finding Housing accommodation for their stay in New Delhi;

(b) if so, the details thereof and the help rendered by the Indian Government to them;

(c) whether Government have a proposal to find plots or flats for foreign Ambassadors and/or Diplomats on their tenure in New Delhi or India;

(d) if so, the details thereof; and

(e) if not, whether Government propose to requisition bungalows or flats for this public purpose as an Act of hospitality?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) Several of the newly opened diplomatic missions like those of Cyprus, Kampuchea and Tunisia have either formally or informally sought our assistance in this context. We have given them appropriate advice and contacts which they have to pursue themselves.

(c) No, Sir.

(d) Does not arise.

(e) Government do not consider this feasible.

State Bank Extension Counters

9381. **SHRI R. K. MHALGI:** Will the Minister of RAILWAYS be pleased to state:

(a) whether the State Bank of India has requested the Railways to provide suitable space to open an extension counter at Delhi/New Delhi, Bombay V.T., Calcutta stations so that they can serve the travellers in a better way;

(b) if so, when and whether necessary space has been provided to them; and

(c) if not, the reasons therefor and when the same is likely to be made available?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) and (c) No accommodation could be provided at Bombay V.T. for opening of an extension counter of the State Bank of India due to non-